


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---------------------------|----------|------------------------------|--------------|---|
| CP (IB) No.159/BB/2017 | - | For compliance of objections | Rule 6 of IB | Rajeev Shetty Vs Skyline Construction and Housing Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|--|
| 24 | ASHISH KRAVAKAL 998-667-0992 | PETITIONER |  |

Counsel for petitioner is present. He has filed a memo along with annexures stating that he has complied the objections. Registry to verify and put up note.

List it on 30.01.2018.


MEMBER (T)


MEMBER (J)